

**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF B.D.MOTORS LIMITED

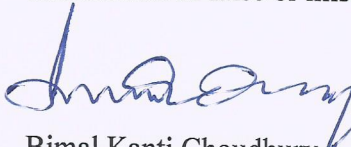
| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                          |
|---------|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | Name of corporate debtor                                                           | B.D.Motors Limited                                                                                                                                               |
| 2       | Date of incorporation of corporate debtor                                          | 09.03.2009                                                                                                                                                       |
| 3       | Authority under which corporate debtor is incorporated/registered                  | Registrar of Companies-Kolkata                                                                                                                                   |
| 4       | Corporate Identity No. of corporate debtor                                         | U34103WB2009PLC133634                                                                                                                                            |
| 5       | Address of the registered office and principal office (if any) of corporate debtor | Registered Office:<br>"Diamond Prestige"<br>41A, AJC Bose Road,<br>1 <sup>st</sup> Floor, Room No. 115 Kolkata<br>700017, West Bengal, India                     |
| 6       | Date of closure of Insolvency Resolution Process                                   | 23.12.2021                                                                                                                                                       |
| 7       | Liquidation commencement date of corporate debtor                                  | 06.01.2022                                                                                                                                                       |
| 8       | Name and registration number of the insolvency professional acting as liquidator   | Mr.Bimal Kanti Choudhury<br>IBBI/IPA-001/IP-P01028/2017-2018/11682                                                                                               |
| 9       | Address and e-mail of the liquidator, as registered with the Board                 | Address: 77A/50 Raja S.C.Mallick Road, 8 S.P.B.Block, Kolkata 700092.<br>Email: <a href="mailto:bimalkantichoudhury@gmail.com">bimalkantichoudhury@gmail.com</a> |
| 10      | Address and e-mail to be used for correspondence with the liquidator               | Address: 77A/50 Raja S.C.Mallick Road, 8 S.P.B.Block, Kolkata 700092.<br>Email: <a href="mailto:ipbdmotors@gmail.com">ipbdmotors@gmail.com</a>                   |
| 11      | Last date for submission of claims                                                 | 05.02.2022                                                                                                                                                       |

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, has ordered the commencement of liquidation of B.D.Motors Limited on 6<sup>th</sup> January 2022.

The stakeholders of B.D.Motors Limited are hereby called upon to submit their claims with proof on or before 5<sup>th</sup> February 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

  
Bimal Kanti Choudhury  
Liquidator of B.D.Motors Limited



9<sup>th</sup> January 2022  
Kolkata